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Title : Issue regarding age extension for retirement.

SHRIMATI BOTCHA JHANSI LAKSHMI (VIZIANAGARAM): Mr. Chairman, Sir, as the House would know extension of age of retirement for the Central Government employees has been on the anvil for some time now. Such a vital policy affecting a large number of work force cannot be delayed and should be announced in the ensuing Budget Session.

With the advent of modern medical technology, the average span of Indian life has increased beyond 62 years long back. The proposed extension, if implemented, may not be an impediment to the National Employment policy as apprehended and it would increase productivity by keeping the experienced and dedicated people in service as was done earlier from 55 to 58, 58 to 60 and from 60 to 65 and recently from 65 to 70 years in case of Government doctors. A large number of categories with extended age limit do exist in today's society like security, academicians like teachers, professors, lecturers, judges and recently medical officers were added to the list whose experience and wisdom are being utilized for the common good of the country at large.

While agreeing with the opportunities for younger generation, it is worth mentioning that the recruitments are time-consuming and fraught with complex problems of hurdles now-a-days and involve 'in service training' to the fresh candidates together with financial element in some categories which can be eliminated and avoided to certain extent by age extension for retirement.